

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 272/(MAH)/2017
CA No.

CORAM:

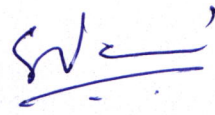
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Keystone Realtors Pvt.Ltd.
V/s.
Five K Properties Pvt. .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|----------------------------|-------------------------|---|
| 36 | Prasad Saravank | | |
| 35 | Sncha Vani | Advocate for Pehimer |  |

*Certified copy not yet ready for due compliance.
As seeking adjournment for compliance
next date is 20/11/17.*

ORDER

T.C.P. No. 272/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.
2. Adjourned to **20.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)